

(iv) Under Section 69 of the Act, apart from providing concurrent audit of the accounts of the Board, the audited accounts have also to be published and placed for all at a reasonable price. The Board has further to comply with the orders of the Government that may be passed on the audited reports of the Board.

No scheme costing more than Rs. 50 lakhs can be taken in hand by the Board unless it has the approval of the Central Electricity Authority. In case the Board do not accept the recommendations of the Authority, the Scheme has to be referred to the Government for their approval.

EXPORT OF INDIAN FILMS

447. **Shri C. R. Chowdary:** (a) Will the Minister of Commerce and Industry be pleased to state how many Indian films were exported to West Pakistan every year during the past four years?

(b) What was the income earned by Government by these exports?

The Minister of Commerce (Shri Karmarkar): (a) Information regarding the number of cinematograph films exported is not recorded in official statistics.

(b) Nil, as there is no export duty on exposed films.

INVITATION TO THE PRIME MINISTER FROM NAGA HILLS PEOPLE

448. **Shri Rishang Keishing:** (a) Will the Prime Minister be pleased to state whether the Prime Minister received any invitation from any group of people of Naga Hills prior to his departure for the Eastern tour to include Naga Hills in his programme?

(b) Is it a fact that the Prime Minister did not include Naga Hills in his tour programme?

The Prime Minister (Shri Jawaharlal Nehru): (a) I received a large number of invitations from various parts of the Tribal Areas in the North East Frontier and Assam. Among them was one, discourteously worded, from some people in the Naga Hills.

(b) I was unable to find time during my brief visit to go to the Naga Hills District. But I visited Mau in Manipur State, which is on the border of this District. I hope I shall have an opportunity of visiting the Naga Hills in the future.

PETROLEUM AND KEROSENE OIL

449. **Shri Amlad All:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the income, in the shape of taxes, on an average obtained annually by

the Government of India on petrol and Kerosene oil; and

(b) the total amount annually allocated to the Government of Assam for each of these items by the Government of India?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Worked on the last 3 years' figures, the annual average income from taxes comes to Rs. one crore, sixty lakhs from Petrol and Kerosene.

(b) No portion of the Central Excise Duty is allocated as such to Assam or any other State Government.

PURCHASE OF HANDLOOM PRODUCTS BY CENTRAL GOVERNMENT

450. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Central Government decided in 1949 or 1950 to purchase at least one third of their own requirement of cotton textiles in the shape of handloom products?

(b) In accordance with that decision have the Government of India purchased any handloom products?

(c) If so, (i) for what value in 1950, 1951 and 1952; (ii) what is the quantity in yards; (iii) how much from each State; and (iv) for what departments?

(d) Have Government decided to purchase more?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Yes.

(c) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 29.]

(d) This will depend on the ability of the industry to undertake manufacture according to required specifications.

EXPORT OF FRUITS

451. **Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether export of Indian fruits increased in 1951-52 in comparison with that in 1950-51;

(b) the main varieties of fruits which are exported; and

(c) whether there is any scheme under consideration for developing the export trade in fruits.

The Minister of Commerce (Shri Karmarkar): (a) Yes.

(b) *Dry fruits.*—Cashew nuts and kernels, walnuts, almonds, pista, etc.